

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE
STATE OF TELANGANA AND THE STATE OF
ANDHRA PRADESH**

NOTIFICATION

The candidates with the following registered numbers are declared to have been provisionally selected for the post of Civil Judge (Junior Division) in the State Judicial Service, under direct recruitment and recruitment by transfer for the vacancies notified for the year 2014 (Notification No.15/2014-RC).

DIRECT RECRUITMENT

116	274	480	654	771	845	926	1074
137	290	486	662	780	847	935	1087
150	336	511	706	806	853	938	1095
164	404	541	707	808	868	954	1107
195	407	548	722	817	871	963	1112
217	413	552	723	823	882	1009	1114
225	437	569	729	833	896	1010	1119
226	461	585	746	834	904	1037	1186
258	464	625	752	839	914	1062	
261	476	626	762	841	920	1068	

RECRUITMENT BY TRANSFER

271	609	969	992
335	649	973	1003
606	650	979	1004
607	720	983	1200
608	748	985	

NOTE:

The provisional selection of the above candidates for the post of Civil Judge (Junior Division) in the State Judicial Service, notified for the year 2014, under direct recruitment and recruitment by transfer, is subject to outcome of PIL 31/2015 and other connected Writ Petitions pending before the Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh

DATE: 6-01-2016


REGISTRAR (RECRUITMENT)